

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 855/9/NCLT/AHM/2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2021

Name of the Company: TycoFire & Security India Pvt Ltd  
V/s  
JBF Petrochemicals Pvt Ltd

Section: 9 of Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. S Shevede appeared for Operational Creditor.

Learned Counsel Ms. Manvi Damle appeared for Corporate Debtor.

Learned Counsel for Operational Creditor seeks time to file rejoinder. It is to be  
file within 7 days.

Matter to appear for further consideration on 08.03.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 15th day of February, 2021

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)